

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 895 of 2019

IN THE MATTER OF:

AMI Alloyes

...Appellant

Versus

Rappid Valves (India) Pvt. Ltd.

...Respondent

For Appellant: Mr. Dhiren R. Dave, PCS

For Respondent: Mr. Anando Mukherjee, Mr. Zain A. Khan, Mr. Nishant Piyush and Mr. Kumar Anurag Singh, Advocates

O R D E R

03.03.2020 Learned Counsel for the Parties partly heard. Parties to prepare and keep with them the list of dates and events with page nos. which they want to refer and rely on during the arguments.

List the Appeal for further hearing as 'Part Heard' on **25th March, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)